

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO.133/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY: Delhi Cold Storage Pvt.Ltd

SECTION OF THE COMPANIES ACT: 391-393

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Raghu Alok	Adv.	Appellant	Raghu Alok

**ORDER**

Learned counsel for the petitioner states that the arguing counsel Shri Ajay Jain is indisposed as he has undergone surgery. No objection has been raised by the other side.

List for further consideration on 24.05.2017.

Sd/-  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

Sd/-  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

26.4.2017  
Vineet